

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
Court - 1**

Appeal/9(MP)2021

**Coram: HON'BLE Mr. MADAN BHALCHANDRA GOSAVI, MEMBER JUDICIAL
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.06.2021**

Name of the Company:

Rudreshwar P Bargal
(Bargal Resorts & Develpoers Pvt Ltd)
V/s
ROC Gwalior MP

Section 252(1) of the Companies Act.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.
2.

ORDER

Mr. Rudreshwar Bargal appeared as party in person.

Matter to appear for further consideration on 13.07.2021.

**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 8th day of May, 2021

Prakash

**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**